

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

MENTION- COURT CODE- MENTION0405-AT11A.M.

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM

| | | | | |
|---|-------------|----------|---|--|
| 1 | SEBI Appeal | 169/2020 | Babulal M.Dugar and Others Vs. SEBI | JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co. |
|---|-------------|----------|---|--|

57- ADMISSION- COURT CODE- SANYOAO- AT 11.07A.M.

| | | | | |
|--------------|-------------|--------------------------------|----------------------------|-------------------|
| 2 | SEBI Appeal | 127/2022 | Rakesh Soni Vs. SEBI | Mindspright Legal |
| Sub Matter : | | Misc. Application/0000214/2022 | | |
| Sub Matter : | | Misc. Application/0000220/2022 | | |

| | | | | |
|--|-------------------|----------|--|-------------------|
| | Misc. Application | 214/2022 | Rakesh Soni- Urgency Application Vs. SEBI | Mindspright Legal |
| (Main Matter Number :SEBI Appeal/0000127/2022) | | | | |

| | | | | |
|--|-------------------|----------|--|-------------------|
| | Misc. Application | 215/2022 | Rakesh Soni- Exemption Application Vs. SEBI | Mindspright Legal |
|--|-------------------|----------|--|-------------------|

| | | | | |
|--|-------------------|----------|---|-------------------|
| | Misc. Application | 220/2022 | Rakesh Soni- Condonation of Delay Application Vs. SEBI | Mindspright Legal |
| (Main Matter Number :SEBI Appeal/0000127/2022) | | | | |

782-ADMISSION-COURT CODE-UNFREEZEDEMAT- AT 11.09 A.M.

| | | | | |
|--------------|-------------|--------------------------------|--|------------------------------|
| 3 | SEBI Appeal | 187/2022 | MR. KASHYAP K. MEHTA Vs. BSE AND ORS | Ragini Singh and Associates. |
| Sub Matter : | | Misc. Application/0000308/2022 | | |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|---|------------------------------|
| 4 | SEBI Appeal | 188/2022 | MRS. RUPAL K. MEHTA Vs. BSE AND ORS | Ragini Singh and Associates. |
| Sub Matter : | | Misc. Application/0000309/2022 | | |
| | Misc. Application | 308/2022 | MR. KASHYAP K. MEHTA-DELAY Vs. BSE AND ORS | Ragini Singh and Associates. |
| (Main Matter Number :SEBI Appeal/0000187/2022) | | | | |
| | Misc. Application | 309/2022 | MRS. RUPAL K. MEHTA-DELAY Vs. BSE AND ORS | Ragini Singh and Associate |
| (Main Matter Number :SEBI Appeal/0000188/2022) | | | | |

783-ADMISSION-COURTCODE-LODRTELECANOR- AT 11.11 A.M.

| | | | | |
|---|-------------|----------|---|----------------------------------|
| 5 | SEBI Appeal | 189/2022 | TELECANOR GLOBAL LTD. and Anr. Vs. BSE | Corporate Pleaders, Advocates |
|---|-------------|----------|---|----------------------------------|

784-ADMISSION-COURTCODE-HPCIPO- AT 11.13 A.M.

| | | | | |
|---|-------------|----------|------------------------------|---------------|
| 6 | SEBI Appeal | 190/2022 | SAKSHI SAXENA Vs. SEBI | Sakshi Saxena |
|---|-------------|----------|------------------------------|---------------|

376-DISPOSAL-COURT CODE-KRATOSPENALTY- AT 11.15 A.M.

| | | | | |
|--------------|-------------|--------------------------------|---|---|
| 7 | SEBI Appeal | 526/2019 | Kratos Energy and Infrastructure Limited Vs. SEBI and Anr. | Alliance Law Anubhav Ghosh,Adv. i/b The Law Point |
| Sub Matter : | | Misc. Application/0000562/2021 | | |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-------------------|----------|---|---------------------------------|
| | Misc. Application | 562/2021 | Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr. | Alliance Law MKA and Co. |

(Main Matter Number :SEBI Appeal/0000526/2019)

301-DISPOSAL-COURTCODE-DILIGENCEDISPARITY- AT 11.17 A.M.

| | | | | |
|---|-------------------|----------|---|--|
| 8 | SEBI Appeal | 90/2020 | ICRA Limited Vs. SEBI | L and L Parners |
| | SEBI Appeal | 103/2020 | India Ratings and Research Private Limited Vs. SEBI | i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co. |
| | SEBI Appeal | 456/2020 | India Ratings and Research Private Limited Vs. SEBI | i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co. |
| | SEBI Appeal | 556/2020 | CARE Ratings Limited Vs. SEBI | i/b Joby Mathew and Associates i/b K. Ashar and Co. |
| | Misc. Application | 473/2020 | ICRA LIMITED Vs. SEBI | i/b Luthra and Luthra i/b K. Ashar and Co. |

(Main Matter Number :SEBI Appeal/0000523/2020)

| | | | | |
|--------------|-------------|--------------------------------|-----------------------------|------------------|
| | SEBI Appeal | 523/2020 | ICRA LIMITED Vs. SEBI | L and L Partners |
| Sub Matter : | | Misc. Application/0000473/2020 | | |

99-ADMDISPOSAL-CODE-ACQUISITIONOFSHARES -AT 11.19 A.M.

| | | | | |
|--------------|-------------|--------------------------------|------------------------------------|-----------------------------------|
| 9 | SEBI Appeal | 249/2020 | Varun Hareh Jasnani Vs. SEBI | Alliance Law The Law Point |
| Sub Matter : | | Misc. Application/0000865/2021 | | |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-------------------|----------|--|-----------------------------------|
| | SEBI Appeal | 251/2020 | Poonam Haresh Jashnani Vs. SEBI | Alliance Law THE LAW POINT |
| | SEBI Appeal | 252/2020 | Haresh P. Jashnani Vs. SEBI | Alliance Law The Law Point |
| | SEBI Appeal | 255/2020 | Haresh P. Jashnani and Ors. Vs. SEBI | Alliance Law The Law Point |
| | Misc. Application | 865/2021 | Varun Haresh Jashnani Vs. SEBI | Alliance Law The Law Point |

(Main Matter Number :SEBI Appeal/0000249/2020)

359-DISPOSAL-COURTCODE-FRONTRUNTRADES- AT 11.21 A.M.

| | | | | |
|----|-------------|----------|--|---|
| 10 | SEBI Appeal | 301/2020 | IKAB Securities and Investments Ltd. Vs. SEBI | Ms. Noelle Ann Park, Advocate ELP |
|----|-------------|----------|--|---|

340-ADMDISPOSAL-COURTCODE-DEMATDEFREEZING- AT 11.23 A.M.

| | | | | |
|----|-------------|----------|---|---------------------------------------|
| 11 | SEBI Appeal | 365/2021 | Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors. | Juris Link Khaitan and Co- R-1 |
|----|-------------|----------|---|---------------------------------------|

269-ADMDISPOSALCOURTCODE-DISGORGEMENT- AT 11.25 A.M.

| | | | | |
|----|-------------|----------|---|-----------------------|
| 12 | SEBI Appeal | 406/2021 | Immix Trade Pvt. Ltd. Vs. SEBI | Dhwani Shah-Attorney |
| | SEBI Appeal | 407/2021 | Betul Minerals and Construction Pvt. Ltd. Vs. SEBI | Dhwani Shah- Attorney |
| | SEBI Appeal | 408/2021 | BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI | Dhwani Shah- Attorney |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-------------|----------|---|-----------------------|
| | SEBI Appeal | 409/2021 | SUNMATE TRADE PVT. LTD. Vs. SEBI | Dhwani Shah- Attorney |
| | SEBI Appeal | 410/2021 | SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI | Dhwani Shah- Attorney |
| | SEBI Appeal | 411/2021 | UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI | Adv. Pandit Kasar |
| | SEBI Appeal | 412/2021 | NAVINYA MULTITRADE PVT. LTD. Vs. SEBI | Adv. Pandit Kasar |

413-ADMDISP-COURTCODE-BIOCONUPSI- AT 11.27 A.M.

| | | | | |
|----|-------------|----------|----------------------------------|------------------------|
| 13 | SEBI Appeal | 491/2021 | SHREEHAS P. TAMBE Vs. SEBI | Parinam Law Associates |
|----|-------------|----------|----------------------------------|------------------------|

502-DISP-COURTCODE-ATLASOPENOFFER- AT 11.29 A.M.

| | | | | |
|----|-------------|----------|---|--|
| 14 | SEBI Appeal | 572/2021 | ATLAS JEWELLERY INDIA LIMITED Vs. SEBI | Sneha Vani Marjadi Advocate K. ASHAR AND CO. |
|----|-------------|----------|---|--|

543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE- AT 11.31 A.M.

| | | | | |
|----|-------------------|----------|---|-------------------|
| 15 | Misc. Application | 841/2021 | Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI | S .K.JAIN and CO. |
|----|-------------------|----------|---|-------------------|

(Main Matter Number :SEBI Appeal/0000608/2021)

| | | | | |
|--|-------------|----------|--|-------------------|
| | SEBI Appeal | 608/2021 | Aakruti Nirmiti Ltd and Ors Vs. SEBI | S .K.JAIN and CO. |
|--|-------------|----------|--|-------------------|

Sub Matter : Misc. Application/0000841/2021

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :04/05/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|-------------------|--------------------------|--|---|
| | SEBI Appeal | 693/2021 | Mr. Vinesh S. Patel HUF and Others Vs. SEBI | Dr. S. K. JAIN, P.C.S. |
| Sub Matter(Disposed) : Misc. Application/0001183/2021 | | | | |
| | SEBI Appeal | 684/2021 | Vinesh S. Patel and Anr. Vs. SEBI | Dr. S.K.Jain, PCS |
| <u>611-ADMDISP--COURTCODE-PYRAMIDCA- AT 11.33 A.M.</u> | | | | |
| 16 | SEBI Appeal | 731/2021 | R. MUGUNTHAN Vs. SEBI | ADV. DISH JAIN |
| <u>699-DISPOSAL- CODE-FITANDPROPERNEPTUNE- AT 11.35 A.M.</u> | | | | |
| 17 | Misc. Application | 47/2022 (/0000) | KAILASH RAMKISHAN GUPTA AND ANR-Stay Application Vs. SEBI | Hitesh Buch Hitesh Buch AND Associates Company |
| (Main Matter Number :SEBI Appeal/0000064/2022) | | | | |
| | Misc. Application | 61/2022 | KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI | Hitesh Buch Hitesh Buch AND Associates Company |
| (Main Matter Number :SEBI Appeal/0000064/2022) | | | | |
| | SEBI Appeal | 64/2022 | KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI | Hitesh Buch Hitesh Buch AND Associates Company |
| Sub Matter : Misc. Application/0000047/2022 | | | | |
| Sub Matter : Misc. Application/0000061/2022 | | | | |